

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

O.A. No. 3768/2014

M.A. No. 3240/2014

New Delhi, this the 1<sup>st</sup> day of December, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Mohd. Tahir, Age 38 years,  
Designation ; Primary Urdu Teacher  
S/o Mr. Jamalluddin  
R/o F-17, Gali No.6/3  
Zakir Nagar, Okhla  
New Delhi – 110 025. ... Applicant

(By Advocate: Ms. Madiha Khan for Shri M.R. Farooqui)

Versus

1. Delhi Subordinate Services Selection Board  
(DSSSB) through its Secretary/Chairman  
Office at: FC-18, Industrial Area  
Karkardooma, Delhi.
2. Govt. of NCT  
Through its Chief Secretary  
New Secretariat, I.P. Estate  
New Delhi.
3. South Delhi Municipal Corporation  
Through its Commissioner  
Office at: Dr. Shyama Prashad Mukahrjee  
Civic Center, Zakir Hussain Marg  
New Delhi – 110 002.
4. North Delhi Municipal Corporation  
Through its Commissioner  
Office at: Dr. Shyama Prashad Mukahrjee  
Civic Center, Zakir Hussain Marg  
New Delhi – 110 002.

5. East Delhi Municipal Corporation  
Through its Commissioner  
Office at: CSIDC Building  
Patpar Ganj Industrial Area  
New Delhi.

... Respondents

(By Advocate : Mrs. Sangeeta Tomar)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicant seeks to withdraw the O.A. Accordingly, the O.A. and M.A. are dismissed as withdrawn. No order as to costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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